

C. A. T. Bench, JAIPUR

Date of Order

Orders

8/10/92

None present

All the defects
removed
to - day
30/12

put up after the
re defects are removed

[Signature]
DEPUTY REGISTRAR
C.A.T. Bench, JAIPUR.

30/12/92

Mr. S.S. Sharma for petitioner.

Moved for 14/1/93

[Signature]
30/12

Register & Put up in Court for
admission on 14-1-93 along with

[Signature]
REGISTRAR
C.A.T., JAIPUR.

14-1-93

Mr. S.S. Sharma - Counsel for the
Petitioners

needs

Issue notice to the respondents

returnable on 5-2-93.

[Signature]
(B. B. Mahajan)

[Signature]
(D.P. Mehta)
Vice-Chairman

Member (Adm.)

5/2/93

Mr. S.S. Sharma - Counsel for respondent
Mr. Manish Bhardwaj - Counsel for respondent

MP is allowed the off is
restored to its original position

[Signature]
(B. B. Mahajan)

[Signature]
(D.P. Mehta)
Vice-Chairman

Member (Adm.)

Issue notices
Regd. Act. to
Respondents
belonging to Annex
Page 1 & 11.
returnable on
5/2/93

vide 5/2/93 to
5/2/93

Dated 21-1-93

[Signature]
21-1-93

Copy sent to the
app. & resp. nre/
on vide 14/1/93 to
Date 14-2-93